### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAJYA SABHA

## UNSTARRED QUESTION NO: 2735 (TO BE ANSWERED ON THE 20<sup>th</sup> March 2018)

## AMOUNT DUE BY PRIVATE AIRLINE COMPANIES TO GOVERNMENT

#### 2735. SHRI VIVEK K. TANKHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of private airlines/companies operating domestic and international flights in the country and the details thereof;
- (b) the approximate market share of these companies in terms of traffic and revenue;
- (c) the total amount owed by each of these private airlines companies to the Government agencies by way of dues as on date towards licence fee, fuel charges, taxes, airport charges and other heads; and
- (d) the steps proposed to be taken by Government to recover such pending dues?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): The private airline companies operating scheduled domestic and international flights as per Winter Schedule, 2017 as as follows:

Scheduled Domestic operators:

Jet Airways, Jet Lite, Îndigo, Spice Jet, Go Air, Trujet, Vistara, Air Asia, Zoom Air, Air Odisha & Deccan Charter

Scheduled International operators: Jet Airways, Indigo, Spice Jet

- (b): The market share of the Scheduled Indian carriers is placed as Annexure-I.
- (c) &(d) Sector wise details of outstanding taxes are not maintained. However, outstanding dues in respect of the private airlines operating domestic and international flights as on 31.12.2017 owed to Airports Authority of India is as under:

			(Rs. in Crores)
Name of private airline	Traffic	Non-traffic	Total Dues
Indigo	89.13	9.88	99.01
Jet Airways	28.14	13.27	41.41
Spicejet	4.25	13.55	17.80

Requisite steps are taken by the Government to recover such pending dues from time to time. Monitoring of dues is done on regular basis and issuance of notices to airlines to settle the dues in case of delay, charging of penal interest on delayed payments, legal course of action etc.

2

്ടായുന്നത്. പ്രചിത്ത് ഈ ഒരു മിവ്യ പ്രീത്തിക്കുന്ന് ഈ വിവ്യ വിരുന്നു.

งกับส่วนกระบบ มาใช้ 1 กับ 1 หลังสังคา ที่ รับค่า 1 กับแบบ มาศักร์ 1 การ เล่น กระบบ ของเกราะ และ กระบบ พระบบ พร รับครั้งความ มาใช้ 1 กับ 1 กับ 2 การ 2 การ ความ มาใช้ 1 การ ครับคราย เล่นโดย ความ เล่น

# Material for Part (b) of Rajya Sabha Unstarred Question No. 2735 to be answered on 20.3.2018

## (MARKET SHARE OF TRAFFIC AND REVENUE FOR THE YEAR 2016-17)

	PASSENGER TRAFFIC			% SHARE OF	
SR.NO.	NAME OF AIRLINE	% MARKET SHARE	OPERATING		
		Domestic	International	REVENUES	
	AIR INDIA	13.24	28.18	27.70	
	AIR INDIA EXPRESS	0.11	15.90	4.22	
	ALLIANCE AIR	0.60		0.48	
	AIR ASIA	2.57		1.21	
	AIR CARNIVAL	0.07		0.00	
	AIR COSTA	0.58		0.00	
	AIR PEGASUS	0.07	***	- 0.00	
	GO AIR	8.33		4,59	
	INDIGO	40.10	9.28	23,55	
	JET AIRWAYS	15.69	38.57	26.94	
		2.65		1.55	
	JETLITE TO SEE THE TO SE THE TO SEE THE TO S	12.76	8:06	7.85	
	SPICEJET	0.41		0.16	
	TRUJET	2.82		1.76	
	VISTARA	0.00		0.00	
15	ZOOM AIR TOTAL	100.00	100.00	100.00	

P. F. Destails

- (\*\* - 호텔의 역사의 - 역사를 이끌게 되는 기 있는 기 있는 기 있는 지 축구 - ( ) - 기를 되고 있어 있다.

form fixed and all				
T. L.				
- FE ANDERS				
	- 13.5			
	1, 24%, 33, 27			
The second secon	Lee Samba			
			MI GAIL STA	
			i. WK 950 # 4	
			ATEON TIT	
to the same and th				min a series
				-
				4
			비교사 전 있는	
	1.01 11			
	1. 1.			
The second second				